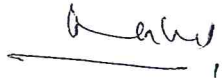



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : TCP/592/KER/IB/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : GERALAD K JOHNY AND 1
NAME OF THE RESPONDENT(S) : HOTEL XAVIERS AVENUE PVT LTD & 3
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
2-	Krishnakumar. R.	for respondents	
	R. Divalam	for respondents	

ORDER

Counsels representing both the parties are present. Petitioner counsel prayed time to make submissions stating that this matter has been transferred from High Court, Kerala. At request, time is enlarged. Put up on 10.08.2018.

^{sd}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)